

By E-Mail/Special Messenger

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-05/2018/7026 /A**

From :- Smti Kanchan Newar,  
Jt. Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Nur Jamal Haque,  
Chief Judicial Magistrate  
Dhubri.

Dated Guwahati, the 30<sup>th</sup> November, 2018.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. 4725 dated 14.11.2018.

Sir,

With reference to the above, I am directed to inform you that, you are granted permission to avail LTC for the block period of 2018-2021 to visit Goa from Dhubri via Hyderabad and return from Goa to Dhubri via Hyderabad and Guwahati along with your wife and two sons has been granted, by the shortest possible route, as per existing rules.

Yours faithfully,

Asst Jt.

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-05/2018/7027-7029 /A, dated 30.11.18**

Copy to:-

- ✓ 1. The District & Sessions Judge, Dhubri for information.
2. The Principal Accountant General, (A&E), Assam, Guwahati for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules..

  
**JT. REGISTRAR (VIGILANCE)**

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